

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 175 of 2012

Dated : 9th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

The Tata Power Co. Ltd.

...Appellant (s)

Versus

Maharashtra Electricity Regulatory
Commission & Ors.

...Respondent (s)

Counsel for the Appellant(s):

Mr. Krishnan Venugopal, Sr. Adv.
Mr. Sakya Chaudhuri
Ms. Mandakini

Counsel for the Respondent(s):

Mr. Hasan Murtaza for R-4
Mr. Yatin M. Jagtap for R-2

ORDER

The Learned Senior Counsel for the Appellant has argued the matter for some time.

Post the matter for further hearing on **15.04.2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt